

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-393
ANSWERED ON- 25/07/2024

OUTCOMES OF PRIME MINISTER'S RECENT VISIT TO RUSSIA

393. DR. SASMIT PATRA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the details of outcomes relating to the meeting of the Prime Minister with the Russian President;
- (b) the areas of common co-operation and support with specific reference to the role of China and its engagement;
- (c) the MOUs signed, if any, during this visit and the nature thereof; and
- (d) the outcomes of any discussions relating to the Ukraine conflict and India's observations with the Russian President, if any?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to d) Prime Minister Shri Narendra Modi visited Russia on 08-09 July 2024 for the 22nd India-Russia Annual Summit. The two Leaders discussed bilateral cooperation in political, trade, investment, energy, connectivity, science & technology, defence, and security spheres as well as regional and global issues of mutual interest including engagement in the UN and multilateral groupings such as the G20, BRICS, SCO etc. These discussions were held on the basis of bilateral priorities without reference to relations with a third country.

In addition to the Joint Statement of the 22nd India-Russia Annual Summit and the Leaders' Joint Statement on the development of Strategic Areas of India-Russia Economic Cooperation for the period up to 2030, nine other documents were signed during Prime Minister's visit. A list of the documents is enclosed at Annexure-I.

On the conflict in Ukraine, Prime Minister conveyed that India is willing to offer all possible support for restoration of peace and reiterated the importance of peaceful settlement through dialogue and diplomacy.

List of concluded documents: Official Visit of Prime Minister Shri Narendra Modi to Russia (08-09 July 2024)

Sl. No.	Name of MoUs/ Agreement	Objectives
1.	Program of India-Russia cooperation in trade, economic and investment spheres in the Russian Far East for the period from 2024 to 2029 as well as of cooperation principles in the Arctic zone of the Russian Federation	To facilitate further increase in trade and joint investment projects between the Far East Region of Russia and India.
2.	MoU between Ministry of Environment, Forest and Climate Change of the Republic of India and Ministry of Economic Development of the Russian Federation on the issues of Climate change and low-carbon development	Establishment of Joint Working Group on the issues of Climate change and low-carbon development. Exchange of information / best practices and co-hosting research to develop low-cost technologies.
3.	MoU between Survey of India and the Federal Service for State Registration, Cadastre and Cartography, Russian Federation	Exchange of knowledge and experience in geodesy, cartography and spatial data infrastructure; professional training and capacity building; cooperation between scientific and educational institutes.
4.	MoU between National Centre for Polar and Ocean Research, Ministry of Earth Sciences, Government of India and the Arctic and Antarctic Research Institute on Cooperation in Research and Logistics in polar regions	Cooperation in the study of polar environments and their variability by sharing resources and data; logistics in polar regions; joint research; exchanges of personnel; and participation in international programmes and projects in the polar region.
5.	MoU on Cooperation and Collaboration on broadcasting between Prasar Bharati, India, and ANO "TV-Novosti" (Russia Today TV Channel), Russia	Cooperation in the field of broadcasting, including exchange of programmes, personnel, and training.
6.	MoU between Indian Pharmacopoeia Commission, Ministry of Health and Family Welfare, Government of the Republic of India and Federal State	To ensure availability of high quality medicines for human use through exchange of information

	Budgetary Institution "Scientific Centre for Expert Evaluation of Medicinal Products" of the Ministry of Health of the Russian Federation	and capacity building.
7.	Cooperation Agreement between the Indian International Arbitration Centre and International Commercial Arbitration Court at the Chamber of Commerce and Industry of the Russian Federation	Facilitation of settlement of civil law disputes of commercial nature.
8.	Joint Investment Promotion Framework Agreement between Invest India and JSC "Management Company of Russian Direct Investment Fund"	Facilitation of investment by Russian companies in the Indian market by promoting and fostering investment cooperation.
9.	MoU between Trade Promotion Council of India and All Russia Public Organization "Business Russia"	Promotion of bilateral trade and investment, organizing B2B meetings, business promotion events; and exchange of business delegations.
